GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:180
ANSWERED ON:09.03.2010
AMNESTY TO MILITANTS
Ananth Kumar Shri ;Reddy Shri Mekapati Rajamohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal for granting general amnesty to the militants/terrorists in the State of Jammu and Kashmir;
- (b) if so, the details thereof and the time by which it is likely to be implemented;
- (c) whether the Government of Jammu and Kashmir has requested the Union Government to revise the policy for surrender-cumrehabilitation of militants to facilitate the return of youth into the mainstream; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 180 FOR 9.3.2010

(a) to (d): At the Chief Minister's Conference held on 7th February 2010, the Chief Minister, Jammu and Kashmir, raised the issue of considering a new surrender and rehabilitation policy to encourage more militants to return to the State and to manage their transition to Civilian life. The Government of India has asked the State Government of Jammu and Kashmir to submit a proposal for enabling return of youth from J&K who had crossed the LoC in the 1990s and who have now given up insurgent activities due to change of heart and are willing to return to the mainstream.